

**Registration of "Udaya"**

48. **Shri Kamath:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that an application for registration as a weekly newspaper was submitted to the Post Master General, Central Circle, Nagpur by "Udaya" on the 28th December, 1956; and

(b) if so, the action taken thereon?

**The Minister of Communications (Shri Raj Bahadur):** (a) No application dated the 28th of December, 1956 was received by Postmaster-General, Nagpur but reminders to it were received on 24-1-57 and 1-2-57.

(b) In the absence of the original application for registration, the reminders were taken to refer to the renewal of a paper of the same name issued from Amraoti and a reply was therefore, given saying that necessary sanction had been issued. It was only on the 7th of February, 1957, that the Postmaster-General, Nagpur came to know, on a telephonic complaint from the Editor, that the reminders related to an application for a fresh registration. The Postmaster General, Nagpur, informed him that no such application was received and asked him to send a fresh application. The Postmaster-General, Central Circle, thereafter received a letter dated 9-2-57 from the editor but the same was not accompanied by an application in the prescribed form and the requisite documents, which the editor has been asked to furnish.

**United Nations Emergency Force**

49. **Shri Kamath:** Will the Prime Minister be pleased to state:

(a) where the Indian Unit of United Nations Emergency Force in Egypt is stationed;

(b) whether any decision has been taken as to how and by whom the expenditure on United Nations Emergency Force will be borne; and

(c) if so, the basis and details of such decision?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) The Indian Contingent to United Nations Emergency Force is stationed in Gaza, and is to be deployed along the armistice lines.

(b) and (c). The expenditure on the United Nations Emergency Force, other than for such pay, equipment, supplies and services, as may be furnished without charge by Member Governments, shall be apportioned among the Member States, in the extent of \$10 millions in accordance with the scale of assessments for contributions to the annual budget of United Nations for the financial year 1957. A further sum of \$6.5 millions in excess of \$10 millions, is to be met by voluntary contributions.

**Antarctica**

50. **Shri Kamath:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that India has moved for the inscription of the subject of Antarctica on the agenda of the next Session of the United Nations Security Council or General Assembly; and

(b) if so, the present position?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). No, Sir.

**Aid to Hungary and Egypt**

51. **Shri Kamath:** Will the Prime Minister be pleased to state the nature and quantum of aid or relief provided by Government up to date to Hungary and Egypt respectively?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 25.]